## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CAA)-99(PB)/2017

## IN THE MATTER OF:

M/s. Qualcomm India (P) Limited And M/s. Ikanos Comm. (India) Pvt. Ltf.

.. PETITIONER

SECTION:

Under Section 391 to 394

Order delivered on 05.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Ms. Shilpi Jain, Advocate

For the Respondents

For the RD (N)

• -

: Mr. Manish Raj, Company Prosecutor

## **ORDER**

Learned Counsel for the petitioner is present. Learned representative for the ROC is also present. Heard the matter.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 05.9.2017